

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/02/2013**

Jabalpur, this Friday, the 22<sup>nd</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ladli Prasad Choudhary, age about 49 years, S/o Shri Gangaram Choudhary, R/o Quarter No.2116, Type B, Ayudh Nirmani Estate, Itarsi, District – Itarsi (M.P) – 261122

**-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India through its Principal Secretary, Ministry of Defence Production & Supplies, South Block, New Delhi – 110001.
2. The Chairman, Ordnance Factory Board, 10-A, S.K. Ram Bose Road, Kolkata (W.B.) – 700001.
3. The General Manager, Ordnance Factory, Itarsi, District Itarsi (M.P) – 261122

**-Respondents**

**(By Advocate – Shri Prasannjeet Chatterjee, proxy counsel of Shri A.T. Faridee)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last two occasions also, i.e. 13.09.2018 and 10.12.2018. Thus, it appears that the applicant has lost interest in prosecuting this case anymore. Therefore, we are left with no

other option but to dismiss this Original Application for want of prosecution.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**